SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Writ Petition(Criminal) No. 293/2019

JAI BHAGWAN & ORS.

... Petitioners

VERSUS

THE STATE OF HARYANA & ORS.

... Respondents

Date: 30-01-2025 This petition was mentioned today.

CORAM:

HON'BLE MR. JUSTICE M.M. SUNDRESH HON'BLE MR. JUSTICE RAJESH BINDAL

For Petitioner(s):

Mr. Satya Mitra, AOR (Mentioned by)

For Respondent(s):

Mr. Akshay Amritanshu , AOR Mr. Mukesh Kumar Maroria, AOR Mr. Sanjeev Malhotra, AOR

UPON being mentioned the Court made the following O R D E R

1. List the writ petition on 25th March, 2025.

(MANISH ISSRANI)
ASTT. REGISTRAR-cum-PS

(POONAM VAID)
ASSISTANT REGISTRAR